

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Special Leave to Appeal (C) No(s).33413-33415/2014

DINA NATH ALIAS DEEN DAYAL

Petitioner(s)

VERSUS

THAKUR BAL GOPAL JEE MAHARAJ AND BHAGWATI AND ORS Respondent(s)
(with appln. (s) for c/delay in filing SLP and exemption from
filing O.T. and office report)

Date : 08/12/2015 These petitions were called on for hearing today.

For Petitioner(s)

Mr. Mohit D. Ram,Adv.

For Respondent(s)

Ms. Neha Agarwal,Adv.

Mr. E. C. Agrawala,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Four weeks time, as last chance is given to the learned
counsel for the petitioner for filing the affidavit in proof of
dasti service of notice already issued to the unserved respondents.

List again on 15.2.2016.

(M V RAMESH)
Registrar